

CENTRAL INFORMATION COMMISSION

Appeal: No. CIC/OK/A/2006/00133

Dated, the 18th September, 2006

Name of the Appellant : Shri B.S. Meet, Principal
Government S. Co-Ed Vidyalaya
A-2 Paschim Vihar
New Delhi - 110063

Name of the Public Authority : Directorate of Education, , Delhi

DECISION

Brief Facts:

Shri B.S. Meet filed an appeal with the Commission on 19th May, 2006 against the PIO, Directorate of Education, Delhi, wherein he had alleged delay in the supply of information to him. The information in fact related to certain grievances in service matters such as fixation of pay, grant of joining time and supply of copies of his ACR. He had also sought information about the names of officers appointed as Principals by the UPSC in his batch who were assigned higher responsibilities from time to time. The Commission fixed the hearing on 29th August, 2006.

2. The matter was heard by the Bench of Dr. O.P. Kejariwal, Information Commissioner. Dr. V. Candavelou, Addl. Director of Education (Admn) & PIO and Dr. Vijay Kumar, Director of Education, appeared on behalf of the Respondents. No one appeared on behalf of the Appellant.

Decision:

3. The PIO informed the Commission that grievances relating to fixation of pay and condonation of break in service had since been settled. Now it is upto the Appellant who is the head of the school himself to present the bill for payment. This gave the impression that all issues were settled and nothing more was required to be done by the Respondents. However, the Appellant has represented to the Commission

that his arrear bill was returned by P&AO for want of specific order condoning break in service. The information furnished to the Commission was thus faulty. The Directorate of Education is, therefore, now directed to issue specific orders within 15 days condoning breach in service by granting him joining time for one day i.e. 19.4.1998 (as already decided by the Directorate) to enable him draw his arrears of pay and allowances. They further said that the ACR for the year 2002-03 were not available at the headquarters and efforts were being made to locate it. As regards the information relating to his batchmates who had been given higher responsibilities, the Commission felt that the Appellant had not been specific in the nature of information he wanted from the public authority.

4. The Commission ordered accordingly.

Sd/-
(O.P. Kejariwal)
Information Commissioner

Authenticated true copy:

Sd/-
(L.C. Singhi)
Additional Registrar

Cc:

1. Shri B.S. Meet, Principal, Government S. Co-Ed Vidyalaya, A-2 Paschim Vihar, New Delhi - 110063
2. Dr. V. Candavelou, Addl. Director of Education (Admn), Directorate of Education, Room No.221, RTI Branch, Old Secretariat, Delhi - 110054
3. Dr. Vijay Kumar, Director of Education, Directorate of Education, RTI Branch, Old Secretariat, Delhi - 110054
4. Officer Incharge, NIC.
5. Press E Group, CIC